

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

STARRED QUESTION NO:11
ANSWERED ON:17.02.2006
PENDING RURAL DEVELOPMENTAL PROJECTS
Ajaya Kumar Shri S.

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the details of the projects and schemes pertaining to rural development submitted by various States during each of the last three years and current year, State-wise;
- (b) out of them the number of projects cleared /sanctioned and pending for clearance as on date, State-wise;
- (c) the reasons for pendency, if any; and
- (d) the time by which these are likely to be cleared ?

Answer

MINISTER OF RURAL DEVELOPMENT (Dr. RAGHUVANSH PRASAD SINGH)

(a) to (d) A Statement is laid on the Table of the House.

Statement referred in reply to part (a) to (d) of Lok Sabha Starred Question No. 11 due for Answer on 17.2.2006.

The Ministry of Rural Development implements through the State Governments a number of schemes for improving the living standards of the rural poor. The State Governments submit project proposals to the Ministry for release of funds of the Central Allocation under some of the schemes, namely, the Special Project component of the Swarnjayanti Gram Swarajgar Yojana (SGSY), the Integrated Wastelands Development Programme (IWDP), the Drought Prone Areas Programme (DPAP), the Desert Development Programme (DDP), the Total Sanitation Campaign (TSC) and the Swajaldhara.

The proposals under the Special Project component of the SGSY received from the State Governments after examination, are placed before two inter - Ministerial Committees for approval. Thus, appraisal and approval of special projects is a continuous process. A Statement showing the State-wise projects received (cumulative) and sanctioned during the years 2002-03 to 2004-05 and the current year are given at Annexure-I.

Under IWDP, list of prioritised districts for sanctioning of new projects are invited from the State Governments for sanction during the financial year in consultation with the State Government representatives in the Project Sanctioning Committee (PSC). Those proposals which are not sanctioned can be considered for sanction during the next PSC meeting, if again included in the priority list by the State Governments. In the case of DPAP and DDP, new projects are sanctioned suo-moto for the identified blocks in the country by the Ministry. As such, pendency of proposals under Watershed Development Programmes from various States does not arise. A Statement showing the State-wise projects sanctioned during the last three years 2002-03 to 2004-05 and the current year are given at Annexure-II.

Under Total Sanitation Campaign (TSC), 540 projects have been sanctioned in the country and there is no project pending till date. A Statement showing the State-wise projects sanctioned during the last three years 2002-03 to 2004-05 and the current year are given at Annexure-III.

Projects were sanctioned also under Swajaldhara Scheme prior to June, 2003. The details of these projects sanctioned during 2002-03 are at Annexure-IV. After June 2003, approval is given by the District Water and Sanitation Committees.

The Ministry of Rural Development regularly monitors the proposals received from the State Governments and UT Administrations for their examination and submission before the Project Sanctioning Committees of the concerned programme for early sanction of the projects.

Annexure-I

Statement referred in reply to Lok Sabha Starred Question No. 11 due for reply on 17.2.2006

Details of Special Projects under SGSY pending/sanctioned from the year 2002-03 onwards

S.No. States Total Returned Sanct- Sanct- Sanct- Sanct- Total

Project or ioned ioned ioned ioned Projects
 Prop- Reje- in in in During Sanct-
 osals cted 2002- 2003- 2004- Current ioned
 Rece- 2003 2004 2005 Year in
 ived (2005 Last
 -06) 4 Years

1 2 3 4 5 6 7 8 9

1 Andhra Pradesh	44	26	5	4	3	1	13
2 Arunachal Pradesh	10	5	0	0	1	0	1
3 Assam	22	15	3	1	0	0	4
4 Bihar	27	17	2	2	4	0	8
5 Chattisgarh	16	8	0	1	1	0	2
6 Goa	4	3	0	1	0	0	1
7 Gujarat	17	7	1	4	3	0	8
8 Haryana	8	7	1	0	0	0	1
9 Himachal Pradesh	10	2	2	0	0	0	2
10 Jammu & Kashmir	11	7	2	2	0	0	4
11 Jharkhand	8	4	2	0	0	0	2
12 Karnataka	43	28	2	1	2	0	5
13 Kerala	16	5	2	2	1	2	7
14 Maharashtra	25	7	2	2	3	0	7
15 MP	41	19	6	3	0	2	11
16 Manipur	29	23	0	2	0	0	2
17 Megahyala	8	4	0	1	0	0	1
18 Mizoram	15	7	4	0	1	0	5
19 Nagaland	24	15	0	1	1	2	4
20 Orissa	9	8	0	0	0	0	0
21 Punjab	3	2	0	0	0	0	0
22 Rajasthan	39	24	5	4	2	1	12
23 Sikkim	1	1	0	0	0	0	0
24 Tamil Nadu	29	20	1	3	0	2	6
25 Tripura	15	11	3	1	0	0	4
26 Uttar Pradesh	22	14	1	2	0	0	3
27 Uttaranchal	17	7	2	1	2	1	6
28 West Bengal	12	5	2	1	1	1	5
Multistate	4	0	0	0	1	2	3
TOTAL	529	301	48	39	26	14	127

Annexure-II

Number of projects sanctioned during the last three years and the current year under Area Development Programmes of the Department of Land Resources

SI. Name of the State	IWDP					DPAP					DDP					Sub Total
	2002	2003	2004	2005	Total	2002	2003	2004	2005	Total	2002	2003	2004	2005	Total	
1 ANDHRA PRADESH	2	10	10	16	38	291	287	287	342	1207	110	110	110	1344	64	1709
2 BIHAR	9	9	17	35	60	60	68	90	278				0	313		
3 CHATTISGARH		8	9	15	32	16	116	116	135	483				0	515	
4 GOA	2	2	4	0	0	4										
5 GUJARAT	11	9	15	35	241	250	290	1031	277	298	298	370	1243	2309		
6 HARYANA	4	4	5	13		0	121	118	118	140	497	510				
7 HIMACHAL PRADESH		8	2	13	23	50	40	40	7	177	73	49	38	46	206	406
8 JAMMU & KASHMIR		1	4	10	15	66	66	66	77	275	77	41	40	50	208	498
9 JHARKHAND		6	4	6	16	164	200	200	234	798		0	814			
10 KARNATAKA	1	9	10	17	37	221	227	227	265	940	165	166	166	198	695	1672
11 KERALA		3	12	15		0		0	15							
12 MAHARASHTRA		9	10	13	32	300	296	303	360	1259		0	1291			
13 MADHYA PRADESH	1	16	14	19	50	265	269	269	310	1113		0	1163			
14 ORISSA		7	9	15	31	160	146	146	170	622		0	653			
15 PUNJAB	4	5	9	0	0	9										
16 RAJASTHAN		9	9	15	33	113	96	96	115	420	779	780	830	1062	3451	3904
17 TAMIL NADU		11	10	19	40	144	160	160	190	654		0	694			
18 UTTAR PRADESH			13	13	16	42	158	160	160	190	668		0	710		
19 UTTARANCHAL	4	3	6	12	25	97	90	90	105	382		0	407			
20 WEST BENGAL		2	4	7	13	32	72	72	80	256		0	269			
TOTAL	8	141	140	249	538	2478	2535	2550	3000	10563	1602	1562	1600	2000	6764	17865

North Eastern States

1 ARUNACHAL	8	10	11	22	51	51													
PRADESH																			
2 ASSAM	15	14	35	23	87	87													
3 MANIPUR	6	5	7	8	26	26													
4 MEGHALAYA		7	7	7	21	21													
5 MIZORAM	5	5	5	17	32	32													
6 NAGALAND	7	5	5	5	22	22													
7 SIKKIM	3	4	4	11	11	11													
8 TRIPURA	7	5	12		12														
TOTAL OF NE	41	49	81	91	262	262													
GRAND TOTAL	49	190	221	340	800	2478	2535	2550	3000	10563	1602	1562	1600	2000	6764	18127			

Annexure -III

Statement in respect of part (d) of the Lok Sabha Starred Question No. 11 for 17.02.2006 .

Sanction of the projects under Total Sanitation Campaign during the last three years and the current year.

S No. State 2002-2003 2003-2004 2004-2005 2005-2006

1 Andhra Pradesh	8	4	0	0
2 Arunachal Pradesh	0	0	0	10
3 Assam	0	3	1	5
4 Bihar	6	0	0	9
5 Chattisgarh	3	2	1	3
6 D & N Haveli	1	0	0	0
7 Goa	0	1	0	0
8 Gujarat	2	0	20	0
9 Haryana	3	12	0	0
10 Himachal Pradesh	5	0	0	5
11 Jammu & Kashmir	2	10	0	0
12 Jharkhand	2	0	16	0
13 Karnataka	0	0	15	9
14 Kerala	7	0	0	1
15 Madhya Pradesh	9	30	0	0
16 Maharashtra	11	13	0	0
17 Manipur	3	0	0	0
18 Meghalaya	0	2	0	1
19 Mizoram	1	1	0	6
20 Nagaland	1	0	0	0
21 Orissa	10	0	15	0
22 Pondicherry	0	0	0	0
23 Punjab	2	9	0	2
24 Rajasthan	5	0	11	11
25 Sikkim	0	0	0	0
26 Tamilnadu	12	6	1	0
27 Tripura	0	0	0	0
28 Uttar Pradesh	13	29	0	0
29 Uttaranchal	5	7	0	0
30 West Bengal	5	3	0	0
Total	116	132	80	62

Annexure-IV

Statement referred to in reply to Lok Sabha Starred Question No. 11 due for reply on 17.2.2006 Details of Swajaldhara Schemes/Projects sanctioned during 2002-03

1 2 3

1 Andhra Pradesh	1620
2 Arunachal Pradesh	0
3 Assam	53
4 Bihar	0
5 Chattisgarh	102
6 Goa	0
7 Gujarat	30
8 Haryana	2
9 Himachal Pradesh	439
10 Jammu & Kashmir	0
11 Jharkhand	0
12 Karnataka	55

13 Kerala	114
14 Maharashtra	782
15 MP	87
16 Manipur	0
17 Megahyala	0
18 Mizoram	0
19 Nagaland	0
20 Orissa	287
21 Punjab	0
22 Rajasthan	35
23 Sikkim	0
24 Tamil Nadu	389
25 Tripura	0
26 Uttar Pradesh	548
27 Uttarachal	0
28 West Bengal	8
29 D & N Haveli	1
TOTAL	4552